

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 8

**CA 484/2022 C.A.(CAA)/112(MB)2022**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES:      **KNOWLEDGEHUT SOLUTIONS  
PRIVATE LIMITED**

*Appearance (via video-conference):*

For the Applicant                      : Adv Ahmed Chunawala ,

Rule 11 of NCLT, 230- 232 of the companies Act, 2013

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**ORDER**

List this matter on Board on 21.10.2022 for further consideration  
and hearing.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Jagdish

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)